

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3148
ANSWERED ON:13.12.2011
TRAFFICKING ON FORGED VISA
Dhurve Jyoti;Sardinha Shri Francisco

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of illegal trafficking in women abroad including the Gulf countries on forged visa;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to curb the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): Instances of trafficking in women abroad have been reported. However, no such information is maintained centrally by National Crime Records Bureau (NCRB).

(c): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 (available at www.mha.nic.in) to States/UTs to deal with crime of trafficking in a holistic manner and to evolve a effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-11 to all State Governments.

Ministry of Women & Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.

Ministry of Overseas Indian Affairs has set Overseas Workers Resource Centre (OWRC) at New Delhi with 24x7 helpline as well as walk-in counseling centre for disseminating of need-based information and grievance redressal for the migrant workers. Similarly, Migrant Resource Centers (MRC) are set up at the State level.